

दिया जाय, और इस किस्म का मस्बरा उनको दे दिया गया है कि जो जो कायदे हैं वे सब बरने जायें ?

Shri Kamath : With a view to providing such facilities in adequate measure, what steps have been taken by Government towards the democratisation of these Boards so far as their constitution and internal administration are concerned ? In the last Parliament a committee was appointed in this connection. What has happened to that committee's report and recommendations ?

Shri Tyagi : As far as the questions pertaining to the civil area in the cantonment boards are concerned, orders have been issued by the Defence Ministry that all those cases must be decided by the civilian committee, which is dominated by non-officials or elected members. The rest of the matters which generally pertain to the barrack area are surely decided by the board where the majority is that of the nominated members.

Ex-Servicemen

*597. **Shri D. C. Sharma :** Will the Minister of Defence be pleased to state :

(a) the number of ex-servicemen released from former Indian States Forces in PEPSU who have been provided with land (in terms of bighas), both in irrigated and non-irrigated areas from the 1st April, 1949 to the 31st March, 1955 ;

(b) the amount advanced to PEPSU out of the sum earmarked for grants to the States for the purpose of rehabilitation of ex-servicemen ; and

(c) how this money has been spent by the PEPSU Governments ?

The Minister of Defence (Dr. Katju) : (a) Three Land Colonies will be formed in Patiala, Kapurthala and Sangrur Districts for settling 300 ex-servicemen on Tenant Farming Co-operative basis. Each Colony will consist of 5605 bighas (1180 Standard acres), of which 47½ bighas (10 acres) of tubewell irrigated land will be allotted to each settler for cultivation and in each colony 855 bighas (180 acres) will be used for homesteads, village sites, roads, playgrounds, etc. The allotment of land is expected to commence in October 1955.

(b) A loan of Rs. 3 lakhs has been advanced to PEPSU Government for developing the above colonies.

(c) No expenditure has yet been incurred.

Shri D. C. Sharma : May I know is the Government aware how much money will be advanced by the PEPSU Government for the consolidation of these colonies ?

Dr. Katju : I do not know that.

Shri D. C. Sharma : May I know when this scheme will be implemented and whether all the ex-servicemen will be settled on these colonies or there will be some persons who will be left over ?

Dr. Katju : The Scheme will come into operation from October 1955. As to whether it will exhaust all the numbers of ex-servicemen, I require notice.

Shri D. C. Sharma : May I know if the Government has any scheme in hand for the good of those who will not be able to take advantage of this colonisation scheme which it has brought into being ?

Dr. Katju : I require notice of this matter also.

श्रीधरी मुहम्मद शकी : क्या इस में आई० एन० ए० वालों को भी लिया जायगा ?

डा० काटजू : अभी तक आई० एन० ए० वालों को लेने की कोई चर्चा नहीं है ।

Assessment Committee on Basic Education

*600. **Ch. Raghbir Singh :** Will the Minister of Education be pleased to state :

(a) whether the Assessment Committee of the Central Advisory Board on Basic Education has submitted any report ; and

(b) if so, the nature of the recommendations made by the Committee ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) No.

(b) Does not arise.

Ch. Raghbir Singh : May I know how long will the committee take to submit its report ?

The Deputy Minister of Education (Dr. K. L. Shrivastava) : The committee is expected to submit the report by the end of December.

श्री भक्त बर्शन : मुझे श्री कृष्णमाचारी जी की ओर से दो प्रश्न पूछने हैं ।

अध्यक्ष महोदय : क्या आपके पास प्राथमिकी है ?

श्री भक्त दर्शन : जी हां ।

प्रध्यक्ष महोदय : कौन कौन से प्रश्न पूछने हैं ?

श्री भक्त दर्शन : ५६८

Evacuee Property Agreement

*568. **Shri Bhakt Darshan (on behalf of Shri Krishnacharya Joshi)**: Will the Minister of Finance be pleased to state the steps taken by Government after the ratification of the evacuee Property Agreement with Pakistan on the 19th May, 1955 for the transfer of Evacuee Bank accounts ?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): The drafts of implementation instructions to be issued with reference to this Agreement have been prepared and we are awaiting the views of the Pakistan Government on them as well as the draft of their implementation instructions. It is proposed that the necessary notices and instructions would be issued simultaneously by this Government as well as the Government of Pakistan in their respective countries as soon as they are finalised.

श्री भक्त दर्शन : मंत्री महोदय के उत्तर से स्पष्ट है कि इस इकरारनामे के होने के बाद से अब तक इस दिशा में बहुत कम प्रगति हुई है। क्या मंत्री महोदय बतला सकते हैं कि इस का क्या विशेष कारण है ?

श्री ए० सी० गुहा : अभी तक तो उस एग्जिमेंट का इम्प्लीमेंटेशन शुरू नहीं हुआ है। अभी तो उसमें कोई काम चालू नहीं हुआ है।

श्री भक्त दर्शन : क्या इस इकरारनामे को जल्दी लागू करने के बारे में पाकिस्तान सरकार के साथ कोई निष्ठा पढ़ी या परामर्श किया जा रहा है ?

श्री ए० सी० गुहा : कुछ महीने पहले रिहैबिलिटेशन मिनिस्टर कराची गये थे। तब इस सम्बन्ध में कुछ चर्चा हुई थी। उसके बाद पहले एग्जिमेंट में कुछ परिवर्तन भी किये गये। All these are now under the consideration of both the Governments.

Shri Kamath: Is the Deputy Minister in a position to assure the House that as in some other cases, though the agreement is bilateral, its implementation will not be unilateral—by India alone ?

Shri A. C. Guha: That is why we are waiting. We have not yet received their draft instructions and the approval of our draft, and so we have been waiting for it.

Headmasters' Seminar

*592 **Shri Bhakt Darshan (on behalf of Shri Krishnacharya Joshi)**: Will the Minister of Education be pleased to state:

(a) the main recommendations made in the Headmaster's Seminar held at Hyderabad in December, 1954 for the improvement of the Secondary Education; and

(b) whether Government have accepted them ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement is laid on the Table of the Lok Sabha [See Appendix IV, annexure No. 19]

श्री भक्त दर्शन : इन सिफारिशों का नियंत्रण करने में कितना समय लगने की संभावना है और क्या इस बारे में राज्य सरकारों से कुछ परामर्श किया जा रहा है ?

शिक्षा उपमंत्री (डा० के० एल० श्रीवाली) : जी हां, जो तजवीज थी एक्सटेंशन सर्विसेज ट्रेनिंग कालिजेज के लिए, वह इम्प्लीमेंट की जा रही है और मैं समझता हूँ कि इसी वर्ष में जो योजना है, वह कार्य रूप में परिणत कर दी जायगी।

Shri S. C. Samanta: May I know whether any representative of the Ministry joined this seminar ?

Dr. K. L. Shrimallu: I do not have the complete list here, but I am quite certain that for some time the representatives of the Ministry were there. Mr. Pires the Vice-Principal of the Central Institute of Education was conducting the Seminar.

Shri Joachim Alva: Sir, I have been authorised by Shri Gidwani to put questions Nos. 563 and 591 standing in his name.

Mr. Speaker : Has he produced the necessary authority ?